

<i>Year</i> ( <i>Rs. in crores</i> )	<i>Central Assistance</i>
1992-93	182.01
1993-94	197.06

[*English*]

**Sanction of Schemes/Projects by  
Khadi and Village Industries  
Commission**

2089. SHRI ANIL BASU : Will the PRIME MINISTER be pleased to state :

(a) whether the Khadi and Village Industries Commission sanctions schemes/projects to private entrepreneurs; and

(b) if so, the details of such schemes/projects sanctioned during each of the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM) : (a) No, Sir.

(b) Does not arise.

**Legislation Regarding Reservation for  
Handicapped**

2090. SHRI LOKANATH CHOUDHURY : Will the PRIME MINISTER be pleased to state :

(a) whether there has been a persisting demand for enactment of a comprehensive Central legislation regarding reservation of a quota of jobs in Government Departments and public sector undertakings for the handicapped; and

(b) if so, the details thereof and the Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA) : (a) No, Sir. There are no persisting demands for a Central legislation.

(b) Does not arise.

**Projects for North Eastern Area**

2091. SHRI INDRAJIT GUPTA : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether many of the projects started for the development of North-Eastern areas have been either abandoned midway or are just limping due to lack of funds;

(b) the major projects taken up after the formation of North-Eastern Council (NEC) for the integrated development of the region, at what stage is each of these projects; and

(c) the steps proposed to be taken for the allotment of enough funds for the completion of these projects?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING PROGRAMME